

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 12/111/09
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017**

NAME OF THE COMPANY: Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. N.M.Sharma, Mr. Vivek Malik and Mr. Mukul Thakur, Advocates for Petitioner

Mr. Ramesh Singh, Mr. R.K.Gupta, Ms. Swaralipi Deb Roy and Mr. Rohit Kumar, Advocates for Respondent.

ORDER

At request of the petitioner, list the matter on 22.02.2017.

5 d/-
(Ina Malhotra)
Member Judicial